

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 169/TT/2018**

**Coram:**

**Shri P. K. Pujari, Chairperson  
Dr. M. K. Iyer, Member**

**Date of order : 16.04.2019**

**In the matter of**

Corrigendum to order dated 22.2.2019 in Petition No. 169/TT/2018

**And in the matter of:**

Power Grid Corporation of India Limited  
"Saudamini", Plot No.2,  
Sector-29, Gurgaon -122 001

**...Petitioner**

**Vs**

1. NTPC Limited,  
NTPC Bhawan, Core-7, Scope Complex, 7,  
New Delhi-110 003
2. Neyvelli Lignite Corporation Limited,  
P.O. Neyvelli-607 801, Cuddalore District,  
Tamil Nadu
3. Nuclear Power Corporation of India Limited,  
Nabhkiya Bhawan, Anu-Shakti Nagar,  
Mumbai-400 094
4. NTPC Tamil Nadu Energy Company Limited,  
G-Block, 123 & 123A,  
12th street, Anna Nagar (East),  
Chennai-600 102
5. Meenakshi Energy Private Limited,  
Meenakshi plot 119, Road# 10, Jubilee Hills,  
Hyderabad-500 033



6. Simhapuri Energy Limited,  
6-3-866/ 2, 3rd Floor,  
Begumpet, Madhucon Green Lands,  
Hyderabad-500 016
7. LANCO-Kondapalli Power Private Limited,  
Plot No. 4, Hitech City, Madhapur,  
Hyderabad-500 081
8. Andhra Pradesh Power Co-ordination Committee, APTRANSCO,  
Vidyut Soudha, Hyderabad-500 082
9. Power Company of Karnataka Limited,  
Room No; 503, KPTCL Building,  
Kaveri Bhavan, Bangalore-560 009,  
Karnataka State
10. Kerala State Electricity Board,  
Vydyuthi Bhavanam, Pattom,  
Thiruvananthapuram-695 004
11. TANGEDCO,  
7th Floor, Eastern Wing, 144, Anna Salai,  
Chennai-600 002
12. Electricity Department,  
Government of Poducherry,  
Poducherry-605 001
13. Electricity Department,  
Government of Goa,  
Curti-Ponda-Goa-403 401

### **CORRIGENDUM**

The para 28.1.3 of the order dated 22.2.2019 in Petition No.169/TT/2018 shall be replaced as under:-

“28.1.3 Calculation of Annual Charges

Year	(₹ in lakh)	
	2012-13 (1.2.2013 to 31.3.2013)	2013-14
Annual Capital Recovery Charges	13.69	82.16
O&M Expenses	0.00	0.00
Interest On Working Capital	0.32	1.85
<b>Total Charges</b>	<b>14.01</b>	<b>84.01</b>



2. Except for the above, all other terms contained in order dated 22.2.2019 in Petition No. 169/TT/2018 remains unchanged.

sd/-  
**(Dr. M.K. Iyer)**  
**Member**

sd/-  
**(P.K. Pujari)**  
**Chairperson**

